

REGISTRAR COURT. 2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 2871/2007

STATE OF ORISSA

Appellant(s)

VERSUS

ORISSA PRIVATE MEDICAL AND DENTAL COLLEGES ASSOCIATION & ANR.
Respondent(s)

(Only SLP (C) No. 33075 of 2013 is to be updated for service compliance before Ld. Registrar Court.)

WITH

SLP(C) No. 33075/2013 (IX)

Date : 04-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shibashish Misra, AOR
Mr. Chandan Kumar Mandal, Adv.

Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s)

Mr. Ajay Choudhary, AOR

Mr. Milind Kumar, AOR

Mr. Ravindra Keshavrao Adsure, AOR

Mr. Seshatalpa Sai Bandaru, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 33075/2013

Ld. Counsel for respondent Nos.3 and 4 have not filed any counter affidavit despite grant of last chance.

Four weeks' time, as a last chance is given to respondent Nos. 1 and 2 to file the counter affidavit. After expiry of four weeks, the matter be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar

MG